

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 617
IB-473/ND/2022

IN THE MATTER OF:
State Bank of India
Vs

...PETITIONER

Mr. Shyam Bihari Goyal

...RESPONDENT

Section
U/s 95(1) of IBC, 2016

Order delivered on 19.02.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant
For the Respondent

:Adv J. Tarun Kumar
:

ORDER

Due to paucity of time, matter is adjourned to **05.04.2024**.

Sd/-
(Court Officer)